

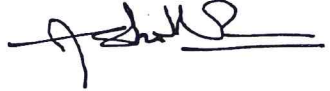
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/115/2016
NAME OF THE PETITIONER(S) : L.S Sathish Kumar & Another
NAME OF THE RESPONDENT(S) : Sendur Weaving Mills Pvt Ltd & 24 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Petitioners	
2.	S.P. Balamurugan	Respondent & 24 others	S. P. Balamurugan

ORDER

Counsel for the Petitioner present. The Respondents are being represented by their Director viz., Mr. S.P. Balamurugan. Counsel for the Petitioner submitted that settlement talks failed. The representative for the Respondent submitted that they have already responded to the proposal given by the Petitioner. The Counsel for the Petitioner undertakes to produce all the communications on the next date of hearing.

In the meantime, the representative of the Respondent is directed to provide the details of the legal heirs of R7, R19 and R22 to the Counsel for the Petitioner. Put up on **15.12.2017 at 10.30 A.M.**

- sel -
MEMBER (JUDICIAL)

ghk